

(MoU), for the quantity allocated to them by Central Electricity Authority (CEA) for the current year. For the year 2011-12, CIL has offered 347 Million Tonnes of coal for Power Utilities, out of which 306 Million Tonnes was allocated by CEA for the Thermal Power Plants (TPPs) existing as on 31st March 2009. The balance 41 Million Tonnes has been allocated by CEA for supply under MoU for the TPPs which have come up after 31st March 2009 or are likely to come up by the end of 2011-12.

(b) and (c) As on 30th June 2011, a total of 171 coal mining proposals involving about 28862 Hectares of forest land and the projected target of 187.21 Million Tonnes (as per the Annual Plan 2011-12) are awaiting forestry clearance. These proposals, awaiting clearances at different levels, are being constantly followed up with the concerned authorities.

Report of Task Force Committee on coal allocation

6. SHRI BHARATSINH PRABHATSINH PARMAR: Will the Minister of COAL be pleased to state:

(a) whether Government has received the report of the Task Force Committee on coal allocation to the State Governments from nearer coal resources;

(b) if so, the details thereof;

(c) in what manner the States would be benefited by the recommendations of this Task Force; and

(d) by when the report of this Committee is likely to be implemented?

THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL): (a) No, Sir.

(b) Does not arise, in view of reply given to part (a) of the question.

(c) and (d) The Task Force has been asked to submit its report by 24th August 2011. The report will be examined for the purpose of its implementation, after it has been received from the Task Force.

Underground Coal Gasification Project in Gujarat

7. SHRI BHARATSINH PRABHATSINH PARMAR: Will the Minister of COAL be pleased to state:

(a) whether Government of Gujarat has recommended the proposal of Gujarat Industries Power Company Limited for allocation of South of Rajpardi block in the State for its Underground Coal Gasification Project with ONGC under State PSUs' dispensation; and

(b) if so, whether Government is considering the proposal since major critical parameters are achieved in the project for its early implementation?

THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL): (a) The Government has received a request from M/s Gujarat Industries Power Company Limited (GIPCL) for allocation of South of Rajpardi Block in Gujarat for Underground Coal Gasification project with ONGC.

(b) Identification and allocation of coal blocks for specified end uses is an on-going process and as and when the coal blocks are identified and earmarked for allocation, the same are considered for allocation. At present, no coal/lignite blocks are on offer for allocation for Underground Coal Gasification.

Development of coal blocks

8. SHRI K.N. BALAGOPAL: Will the Minister of COAL be pleased to state:

(a) the number of coal blocks allocated where the development processes have not been started, so far and

(b) the measures taken by the Central Government to expedite the development of the allocated coal blocks?

THE MINISTER OF COAL (SHRI SHRIPRAKASH JAISWAL): (a) 216 coal blocks with geological reserves of about 50 billion tonnes have been allocated to eligible public and private companies under the Coal Mines (Nationalisation) Act, 1973. Out of that, 24 coal blocks have been de-allocated. Out of de-allocated coal blocks, two coal blocks were re-allocated to eligible companies under the said Act. In view of above, the net allocated blocks are 194 coal blocks with geological reserves of about 44.44 billion tonnes. Out of these 28 coal blocks have come into production. The rest of the blocks are in various stages of development.

(b) Development of coal blocks involves a gestation period of 3 to 7 years for reaching the production stage and another two to three years for reaching the optimal production capacity, the responsibility of developing the coal block as per the prescribed guidelines and milestones rests entirely with the allocattee company. In the terms and conditions of the allocation letters, it is